

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir.

(b) to (d) As a first step, an estimate amounting to Rs. 154.39 lakhs, towards acquisition of land for the by-pass, has been sanctioned. On account of technical considerations, the alignment already approved required re-alignment. Construction of the by-pass may be taken up after completion of acquisition of land therefor, depending upon its interse priority vis a vis other proposals as well as availability of funds. Alternatively, it may be taken up as a Build Operate and Transfer project depending on its viability.

Appointment of Telephone Mechanics

2910. SHRI PRABHASH CHANDRA TIWARI:

SHRI RAMDAS ATHAWALE:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether employees working under Bihar and Maharashtra circle who have qualified the telephone-mechanic examination and got training have not been posted so far;

(b) if so, the reasons therefor; and

(c) the time by which the Government are likely to appoint all such employees?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KABINDRA PURKAYASTHA): (a) to (c) Sir, it is submitted that out of the qualified and trained candidates for the posts of Phone Mechanics in Maharashtra and Bihar Circles, 5559 and 2294 candidates respectively have already been posted as Phone Mechanics. The remaining 2801 and 293 candidates, in Maharashtra and Bihar Circle respectively, whose induction as Phone Mechanics is held up for want of vacancies, would be posted as Phone Mechanics after the required no. of posts in the grade are created as per norms.

[English]

Wooden and Steel Bridges on NH 53

2911. SHRI TH. CHAOBA SINGH: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether at a number of places many wooden and steel bridges have been constructed on National Highway No.53 from Jiribam to Imphal and Moreh (Myanmar Border);

(b) if so, the details thereof; and

(c) the time by which these are likely to be converted into pucca bridges?

THE MINISTER OF STATE IN THE MINISTRY OF

SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Yes, Sir. There are 33 such bridges between Jiribam and Moreh on National Highway 53 (Jiribam to Imphal) and National Highway 39 (Imphal to Moreh).

(b) These are various types of Bailey and Hamilton bridges of load classification from class 12 to 40 R.

(c) These are being taken up in phased manner depending on the availability of funds.

[Translation]

By-pass on G.T. Road between Fatehpur-Allahabad

2912. SHRI SHAILENDRA KUMAR: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government are aware of the accidents occurred due to the traffic jam on the road upto the fatehpur-Allahabad Highway (G.T.) Road in Uttar Pradesh which is the largest State of the country;

(b) whether any proposal of Uttar Pradesh Government is under consideration of the Union Government for constructing by pass on this Highway; and

(c) If so, the time by which a decision is likely to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) to (c) Statistics in respect of road accidents are maintained State-wise and not National Highway-wise. The construction of a by-pass at Allahabad is at the stage of feasibility study.

Utilisation of Funds under Centrally Sponsored Schemes

2913. SHRI CHANDRASHEKHAR SAHU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the funds allocated to different States during the Eighth Five Year Plan for the Centrally sponsored schemes of computer literacy and studies in school, educational technology, scheme of environmental orientation to school education and improvement of science have been utilised;

(b) if not, the details thereof and the reasons therefor; and

(c) the time by which the remaining amount is likely to be utilised?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURALI MANOHAR JOSHI): (a) to (c) The details of Grants released to 25 States and 7 Union Territories under the said Schemes during Eighth Plan Period (1992-97) along with utilisation details, as per the reports available from the respective States/Union Territories, are given below: